

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1433
ANSWERED ON:11.03.2005
CLEARANCE OF POWER PROJECTS
Gao Shri Tapir

Will the Minister of POWER be pleased to state:

- (a) the number of power projects sanctioned for private and public sectors in the State of Arunachal Pradesh during the Tenth Five Year Plan Period;
- (b) the number of such projects which are pending and the number of projects being implemented; and
- (c) the estimated cost of each project?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) to (c): Section 7 of Electricity Act, 2003 stipulates that any generating company can establish, operate and maintain Thermal Generating Stations without obtaining license from the Government. However, any generating company intending to set up a hydro generating station shall prepare and submit to the Central Electricity Authority the intended project details for its concurrence.

Following two hydro electric schemes under the Central Sector have been sanctioned during 10th Plan; i.e. from April 2002 till date :

Sl. No.	Name of the Scheme	Executing Agency	Installed Capacity (MW)	Cleared Cost (Rs.in crores)	Clearance Schedule	Date of Commissioning
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1.	Subansiri Lower National Hydroelectric Project	2000	6285.33	(Dec., 2002 price level including interest during construction)	September, 2010-11	
		(NHPC)	(IDC)	670.92		

2.	Kameng HE Project	North Eastern Electric Power Corporation	600	2496.90 (March, 2004 price level including IDC)	December, 2009-10	
		(NEEPCO)		249.09		

In addition, following schemes have been accorded Stage-II clearance by CEA for site development and preparation of Detailed Project Reports:-

S.No.	Name of Scheme/ Executing Agency	Installed Capacity (MW)	Anticipated Cost (Rs in Crore)
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|------|--------------------------|------|---------|
| i) | Suabansiri Middle / NHPC | 1600 | 6406.18 |
| ii) | Subansiri Upper/ NHPC | 2000 | 8753.07 |
| iii) | Ranganadi St.II / NEEPCO | 130 | 557.58 |
| iv) | Dikrong/ NEEPCO | 110 | 510.23 |

Under 50,000 MW hydro initiative, following projects have been identified for Survey & Investigation and preparation of Detailed Project Reports in respect of Arunachal Pradesh:

Name of Project Installed Capacity (MW) Anticipated Cost (Rs. in Crore)

Etalin	4000	14069.14
Attunli	500	2725.26
Naying	1000	3016.96
Tato II	700	2608.60
Hirong	500	2072.78
Demwe	3000	9539.40
Kameng Dam	600	2264.00
Talong	300	891.04
Bhareli II	600	1698.35
Bhareli I	1120	3372.45
Kapak Leyak	160	463.52
Hutong	3000	7792.29
Kalai	2600	6637.67
Badao	120	443.98
Oju II	1000	3492.99
Oju I	700	3526.28
Dibbin	100	371.52
Total	20000	64986.23